

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 05  
CA No. 761/JPR/2010  
CA No. 142/JPR/2012  
CA No. 155/C-I/2014  
28/C-III/2016  
29/C-III/2019  
CP No. 59(ND)/2009  
TA No. 06/2018  
Under Section 397/398 of  
Companies Act, 1956

**In the matter of:**

**Babu Lal Data & Ors.**

...Petitioners

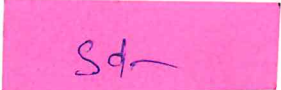
Versus

**M/s Vijay Solvex Ltd. & Ors.**

...Respondents

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 25.07.2024.

Therefore, the matter is reposted to 02.09.2024.

  
**(Prabhu Dayal Sewda)**  
Court Officer

July 25, 2024